

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.30 PM ON 12.09.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/201/2019 IN MA/486/2018
PETITION NUMBER : CP/540/(IB)/2018
NAME OF THE PETITIONER(S) : COMMITTEE OF CREDITORS
NAME OF THE RESPONDENT(S) : INDIAN OVERSEAS BANK PRC INTERNATIONAL
HOTELS PVT LTD) & 2 OTHERS
UNDER SECTION : SEC 60 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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		REPRESENTATION BY WHOM	
1.	M. Savitree Devi	Counsel for RP	msb

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ORDER

Matter is called. No representation on behalf of the Applicant. Counsel for the Resolution Professional is present, submitted that the Resolution Plan has been approved by this Authority on 27.08.2019. Therefore, the Application has become infructuous. In view of it, the Application stands **closed**.

(CH. MOHD ^{pd} SHARIEF TARIQ)
MEMBER (JUDICIAL)